

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/202/2018 IN TCP/165/2016  
NAME OF PETITIONER : S. Dharani & 2 Ors  
NAME OF RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors  
SECTION : 131 of CA 2013

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**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. Hence, list this matter  
on **08.09.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS